

MUNICIPAL CORPORATION IN FARIDABAD

*1137. **Shri Ibrahim:** Will the Minister of **Rehabilitation** be pleased to state:

(a) whether there is any proposal to set up a Municipal Corporation in Faridabad;

(b) if so, the recurring annual expenditure of the Corporation; and

(c) whether the administration of this Corporation will be done by the Delhi State or the Central Government?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) No.

(b) and (c). Do not arise.

MIGRATION OF HARIJANS

*1140. **Shri Ram Dass:** Will the Minister of **Rehabilitation** be pleased to state:

(a) the number of Harijans now released by the Pakistan Government from the Lahore transit camp; and

(b) the nature of the scheme that Government have in consideration to rehabilitate them in India?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) None since 7th May, 1954.

(b) Does not arise.

INDIANS IN CEYLON

*1142. **Shri Veeraswamy:** Will the Prime Minister be pleased to refer to the reply given to starred question No. 570 on the 1st December, 1954 and state:

(a) whether it is a fact that some Indians in Ceylon Government's service have been served with notice of discharge from service;

(b) if so, their number; and

(c) whether the Indian High Commissioner in Ceylon has protested against this action of the Ceylon Government?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Yes, a number of persons of Indian origin, who have not so far obtained Ceylonese or Indian nationality, have been served with notices of discharge from service.

(b) Their exact number is not known.

(c) The Acting High Commissioner in Ceylon has taken up the matter with the Ceylon Government.

BORDER INCIDENT

*1143. **Shri M. Islamuddin:** Will the Prime Minister be pleased to refer to the reply given to starred question No. 857 on the 13th September, 1954 and state:

(a) whether a joint inquiry by representatives of the Government of India and Pakistan was held as suggested by the Pakistan Government; and

(b) if so, the findings of the said inquiry?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). The joint enquiry will be held on the 22nd and 23rd December, 1954.

TEA

*1144. **Shri K. P. Tripathi:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the average price of tea (both in respect of export and internal consumption) to date in India this year;

(b) how it compares with the cost of production this year; and

(c) how it compares with the cost of production in 1951 and 1952?

The Minister of Commerce (Shri Karmarkar): (a) Two statements are laid on the Table of the House. [See Appendix V, annexure No. 20.]

(b) and (c). Precise information is not available.